

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-04-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/207/2019
NAME OF THE PETITIONER : M.G.Helen & 2 Ors
NAME OF THE RESPONDENTS : M/s Servocraft Hr Solutions Pvt Ltd
UNDER SECTION : Sec 241/242 of CA, 2013

ORDER

Ld. Counsel Mr. S. Ravi for the Applicant and Ld. Counsel Mr. Ramakrishnan
Needhi Perumal for R1 to R3 are present.

Ld. Counsel Mr. Ramakrishnan Needhi Perumal seeks time to file counter.

List this matter on **18.06.2021** along with CA/567/2020 for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs